

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 85/252/ND/2018

In the matter of:

KPS Clinical Services Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 04.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Akash Nagar, Adv. Mr. Nakul Rajan, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, St. Counsel with Mr. Divey Kant, Advocate

ORDER

Arguments heard. Order reserved.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

